

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2662**

**TO BE ANSWERED ON THE 1<sup>ST</sup> AUGUST, 2017/ SHRAVANA 10, 1939 (SAKA)  
IMPLEMENTATION OF SC/ST AMENDMENT ACT**

**2662. SHRI SANTOKH SINGH CHAUDHARY:  
SHRI VINCENT H. PALA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has been monitoring the implementation of Section 14 of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Act, 2016 and if so, the details thereof;**

**(b) whether all the States have constituted Special and Exclusive Special Courts in this regard;**

**(c) if so, the details thereof and if not, the reasons therefor;**

**(d) whether there has been any improvement in reporting of cases related to caste atrocities, their investigation and judicial trial after enactment of the said Act and if so, the details thereof; and**

**(e) whether the Special and Exclusive Special Courts constituted under the law have taken cognizance of offences and if so, the details of such cases, State-wise?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c): Section 14 of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) {PoA} Act, 1989 has been amended by the Scheduled Castes and the Scheduled Tribes (PoA) Amendment Act, 2015. As per available information, State Governments and Union Territory Administrations of Andhra Pradesh, Assam, Bihar, Chhattisgarh, Goa, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Odisha, Punjab,**

**Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, West Bengal, Andaman & Nicobar Islands, Chandigarh, Dadra and Nagar Haveli, Daman & Diu, NCT of Delhi, Lakshadweep and Puducherry have designated District Session Courts as Special Courts. Further, 205 Exclusive Special Courts, have also been set up by fourteen States, namely Andhra Pradesh (14), Bihar (05), Chhattisgarh (17), Gujarat (26), Karnataka (08), Kerala (03), Madhya Pradesh (43), Maharashtra (03), Odisha (03), Rajasthan (25), Tamil Nadu (06), Telangana (10), Uttar Pradesh (40) and Uttarakhand (2). The State Governments/ Union Territory Administrations have also been addressed to effectively implements various provisions of the PoA Act as amended.**

**(d): As per the information provided by the National Crime Records Bureau (NCRB), State/UT-wise cases reported, cases chargesheeted and cases convicted under total Prevention of Atrocities Act for Crimes against Scheduled Castes (SCs) and Scheduled Tribes (STs) is enclosed as Annexure-I & II respectively.**

**(e): 'Police' and 'Public Order' are State subjects under the seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. Ministry of Home has issued advisories for combating crimes against SCs/STs which are available at [www.mha.nic.in](http://www.mha.nic.in)**

**State/UT-wise Cases reported (CR), Cases ChargeSheeted (CS) and Cases Convicted (CV),  
under Total Prevention of Atrocities Act for Crimes against Scheduled Castes (SCs) during  
2015-2016\***

| SL | State/UT                 | 2015         |              |             | 2016*        |              |             |
|----|--------------------------|--------------|--------------|-------------|--------------|--------------|-------------|
|    |                          | CR           | CS           | CV          | CR           | CS           | CV          |
| 1  | Andhra Pradesh           | 2263         | 963          | 32          | 2343         | 1167         | 31          |
| 2  | Arunachal Pradesh        | 0            | 0            | 0           | 0            | 0            | 0           |
| 3  | Assam                    | 5            | 0            | 0           | 4            | 3            | 0           |
| 4  | Bihar                    | 6293         | 4575         | 118         | 5701         | 5218         | 204         |
| 5  | Chhattisgarh             | 216          | 231          | 62          | 243          | 250          | 56          |
| 6  | Goa                      | 13           | 9            | 1           | 10           | 3            | 1           |
| 7  | Gujarat                  | 1009         | 949          | 11          | 1321         | 1197         | 22          |
| 8  | Haryana                  | 510          | 351          | 35          | 639          | 465          | 39          |
| 9  | Himachal Pradesh         | 91           | 64           | 2           | 115          | 84           | 1           |
| 10 | Jammu & Kashmir          | 0            | 0            | 0           | 0            | 0            | 0           |
| 11 | Jharkhand                | 736          | 409          | 40          | 525          | 281          | 87          |
| 12 | Karnataka                | 1841         | 1340         | 23          | 1866         | 1488         | 22          |
| 13 | Kerala                   | 695          | 376          | 11          | 810          | 444          | 13          |
| 14 | Madhya Pradesh           | 3546         | 3503         | 721         | 5123         | 4781         | 902         |
| 15 | Maharashtra              | 1795         | 1376         | 64          | 1736         | 1484         | 106         |
| 16 | Manipur                  | 0            | 0            | 0           | 2            | 3            | 0           |
| 17 | Meghalaya                | 0            | 0            | 0           | 0            | 0            | 0           |
| 18 | Mizoram                  | 0            | 0            | 0           | 0            | 0            | 0           |
| 19 | Nagaland                 | 0            | 0            | 0           | 0            | 0            | 0           |
| 20 | Odisha                   | 1821         | 1424         | 55          | 1796         | 1432         | 34          |
| 21 | Punjab                   | 147          | 64           | 11          | 132          | 82           | 16          |
| 22 | Rajasthan                | 5911         | 2420         | 755         | 5134         | 2391         | 541         |
| 23 | Sikkim                   | 3            | 3            | 1           | 1            | 0            | 0           |
| 24 | Tamil Nadu               | 1735         | 1334         | 53          | 1287         | 991          | 76          |
| 25 | Telangana                | 1292         | 893          | 71          | 1529         | 780          | 23          |
| 26 | Tripura                  | 1            | 0            | 0           | 0            | 0            | 0           |
| 27 | Uttar Pradesh            | 8357         | 6526         | 2033        | 10457        | 8408         | 1873        |
| 28 | Uttarakhand              | 80           | 51           | 19          | 65           | 39           | 24          |
| 29 | West Bengal              | 150          | 61           | 0           | 119          | 127          | 0           |
|    | <b>TOTAL STATE(S)</b>    | <b>38510</b> | <b>26922</b> | <b>4118</b> | <b>40958</b> | <b>31118</b> | <b>4071</b> |
| 30 | A & N Islands            | 0            | 0            | 0           | 0            | 0            | 0           |
| 31 | Chandigarh               | 1            | 0            | 0           | 1            | 0            | 0           |
| 32 | D&N Haveli               | 0            | 0            | 0           | 0            | 0            | 0           |
| 33 | Daman & Diu              | 2            | 0            | 0           | 0            | 0            | 0           |
| 34 | Delhi UT                 | 49           | 34           | 1           | 53           | 32           | 0           |
| 35 | Lakshadweep              | 0            | 0            | 0           | 0            | 0            | 0           |
| 36 | Puducherry               | 2            | 2            | 0           | 2            | 1            | 0           |
|    | <b>TOTAL UT(S)</b>       | <b>54</b>    | <b>36</b>    | <b>1</b>    | <b>56</b>    | <b>33</b>    | <b>0</b>    |
|    | <b>TOTAL (ALL INDIA)</b> | <b>38564</b> | <b>26958</b> | <b>4119</b> | <b>41014</b> | <b>31151</b> | <b>4071</b> |

Source: Crime in India

Note: "\*" Data is provisional

**State/UT-wise Cases reported (CR), Cases ChargeSheeted (CS) and Cases Convicted (CV) under  
Total Prevention of Atrocities Act for Crimes against Scheduled Tribes (STs) during 2015-2016\***

| SL | State/UT                 | 2015        |             |            | 2016*       |             |            |
|----|--------------------------|-------------|-------------|------------|-------------|-------------|------------|
|    |                          | CR          | CS          | CV         | CR          | CS          | CV         |
| 1  | Andhra Pradesh           | 362         | 159         | 3          | 390         | 240         | 2          |
| 2  | Arunachal Pradesh        | 1           | 0           | 0          | 0           | 0           | 1          |
| 3  | Assam                    | 0           | 0           | 0          | 1           | 1           | 0          |
| 4  | Bihar                    | 5           | 21          | 2          | 25          | 22          | 5          |
| 5  | Chhattisgarh             | 373         | 376         | 120        | 402         | 393         | 78         |
| 6  | Goa                      | 8           | 6           | 0          | 11          | 6           | 1          |
| 7  | Gujarat                  | 248         | 226         | 3          | 281         | 237         | 1          |
| 8  | Haryana                  | 0           | 0           | 0          | 0           | 0           | 0          |
| 9  | Himachal Pradesh         | 6           | 4           | 0          | 2           | 1           | 0          |
| 10 | Jammu & Kashmir          | 0           | 0           | 0          | 0           | 0           | 0          |
| 11 | Jharkhand                | 266         | 176         | 25         | 280         | 170         | 34         |
| 12 | Karnataka                | 386         | 282         | 5          | 371         | 301         | 0          |
| 13 | Kerala                   | 165         | 96          | 2          | 182         | 133         | 4          |
| 14 | Madhya Pradesh           | 1358        | 1363        | 281        | 1844        | 1816        | 278        |
| 15 | Maharashtra              | 481         | 350         | 25         | 403         | 396         | 21         |
| 16 | Manipur                  | 0           | 0           | 0          | 1           | 1           | 0          |
| 17 | Meghalaya                | 0           | 0           | 0          | 0           | 0           | 0          |
| 18 | Mizoram                  | 0           | 0           | 0          | 0           | 0           | 0          |
| 19 | Nagaland                 | 0           | 0           | 0          | 0           | 0           | 0          |
| 20 | Odisha                   | 691         | 506         | 32         | 681         | 617         | 18         |
| 21 | Punjab                   | 0           | 0           | 0          | 2           | 0           | 0          |
| 22 | Rajasthan                | 1409        | 525         | 161        | 1195        | 538         | 139        |
| 23 | Sikkim                   | 0           | 0           | 0          | 0           | 0           | 0          |
| 24 | Tamil Nadu               | 25          | 25          | 0          | 19          | 19          | 1          |
| 25 | Telangana                | 386         | 246         | 16         | 375         | 229         | 12         |
| 26 | Tripura                  | 3           | 1           | 0          | 3           | 1           | 0          |
| 27 | Uttar Pradesh            | 6           | 8           | 7          | 4           | 4           | 12         |
| 28 | Uttarakhand              | 6           | 2           | 1          | 3           | 3           | 0          |
| 29 | West Bengal              | 84          | 28          | 0          | 83          | 136         | 0          |
|    | <b>TOTAL STATE(S)</b>    | <b>6269</b> | <b>4400</b> | <b>683</b> | <b>6558</b> | <b>5264</b> | <b>607</b> |
| 30 | A & N Islands            | 3           | 5           | 0          | 6           | 5           | 0          |
| 31 | Chandigarh               | 0           | 0           | 0          | 0           | 0           | 0          |
| 32 | D&N Haveli               | 3           | 1           | 0          | 2           | 0           | 0          |
| 33 | Daman & Diu              | 0           | 0           | 0          | 0           | 0           | 0          |
| 34 | Delhi UT                 | 0           | 1           | 0          | 2           | 0           | 0          |
| 35 | Lakshadweep              | 0           | 0           | 0          | 1           | 0           | 0          |
| 36 | Puducherry               | 0           | 0           | 0          | 1           | 0           | 0          |
|    | <b>TOTAL UT(S)</b>       | <b>6</b>    | <b>7</b>    | <b>0</b>   | <b>12</b>   | <b>5</b>    | <b>0</b>   |
|    | <b>TOTAL (ALL INDIA)</b> | <b>6275</b> | <b>4407</b> | <b>683</b> | <b>6570</b> | <b>5269</b> | <b>607</b> |

Source: Crime in India

Note: "\*" Data is provisional